

**Statement-II****Norms for Allocation of Special Central Assistance**

The share of the Programmes under the broad strategy of Tribal Sub-Plan, namely, ISP (ITDP) MADA pockets and clusters and primitive tribes from the total outlay of Special Central Assistance (SCA) is calculated in proportion to the Scheduled Tribe population covered under each programmes factor setting apart about 10% of S.C.A. for dispersed Tribals. The Inter-State allocation of SCA for these programmes are made as under:

- (a) ITDP: For allocation of SCA to ITDP's the States are grouped into three categories. Category 'A' consists of States with substantial areas predominantly inhabited by tribals such as (i) Andhra Pradesh, (ii) Bihar, (iii) Gujarat, (iv) Himachal Pradesh, (v) Madhya Pradesh (vi) Maharashtra (vii) Manipur, (viii) Orissa (ix) Rajasthan and (x) Sikkim.

Category 'B' consists of States having of dispersed tribal population with some areas of tribal concentration such as (i) Assam, (ii) West Bengal (iii) Tripura and (iv) Jammu and Kashmir.

Category 'C' consists of the States/UTs where the tribal population is by and large dispersed with very small areas of concentration such as (i) Karnataka, (ii) Kerala, (iii) Tamil Nadu, (iv) Uttar Pradesh, (v) Andaman & Nicobar Islands, (vi) Daman & Diu.

The total outlay of SCA for tribal Sub-Plan is allocated to the three categories on the basis of tribal population of the States/UTs included in each group.

The funds allocated to category 'A' is then distributed to the States on three criteria, i.e. (i) 50% on the basis of Scheduled Tribe population in the tribal sub-Plan area (ii) 30% on the basis of geographical area of the tribal sub-Plan and (iii) 20% in inverse proportion to per capita Net State Domestic Product (NSDP) of the States with weightage to tribal population within the TSP area.

For Category 'B' and 'C' States, the share of individual States/UTs is worked out on the basis of two criteria, i.e. 70% according to Scheduled Tribe population of the Tribal sub-plan and 30% in inverse proportion to per capita NSDP of the States/UTs with weightage to tribal population within the TSP area.

(b) MADA pockets of Tribal concentration, clusters and Dispersed tribals. While allocating SCA for MADA Programmes, clusters and dispersed tribals 70% of the total allocation is distributed according to ST population in the MADA area, cluster and D.T.G. and 30% in inverse proportion to per capita Net State Domestic product (NSDP) of the State/UTs with weightage to tribal population within the pockets, clusters and D.T.G.

(c) Primitive Tribes; The distribution formula is:

- (i) 40% of the amount on numerical size of the primitive tribal communities.
- (ii) 30% according to population depending on different occupations, namely, (1) Food gathering or hunting (2) shifting cultivation, (3) Sedentary cultivation, and (4) other occupation with weightage accorded in the ratio of 5:3:1:1 respectively.
- (iii) 15% according to number of primitive tribal communities in the States/UTs.
- (iv) 15% in inverse proportion to per Capita Net State Domestic Product with weightage to Primitive tribal population.

[Translation]

**Female Prisoners in Tihar Jail**

1470. SHRIMATI SURYAKANTA PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of female Police Officers and staff posted in Tihar Jail;
- (b) whether the incidence of undertrial female prisoners getting pregnant is on increase in Tihar Jail;
- (c) if so, whether any enquiry has been conducted in this regard;
- (d) if so, whether the female prisoners are being sexually exploited in Tihar Jail; and
- (e) the remedial measures taken by the Government to check such crimes on female prisoners in Jails?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) There are at present six female Assistant Superintendents and twenty female officers of other ranks posted in Central Jail, Tihar, New Delhi.

(b) No, Sir.

(c) Does not arise.

(d) No, Sir.

(e) The female prisoners in Central Jail, Tihar are lodged in a separate 'ward' in Central Jail No. 1 which is guarded by female ward and guard staff. While the male prisoners are not allowed to enter the female ward at all, the male supervisory officials enter the female ward only in presence of female ward incharge.

#### **Natural Gas Reserves**

1471. SHRI ANAND RATNA MAURYA:  
DR. LAXMINARAYAN PANDEY:  
SHRI MOHAN RAWALE:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether natural gas reserves have been identified at Rajghat on the banks of Ganga river in Anoopshahr near Bulandshahr;

(b) if so, whether any survey has been conducted in this regard; and

(c) if so, the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) Gas seepage at Rajghat on the banks of Ganga river in Anoopshahr near Bulandshahr was reported by District Magistrate, Bulandshahr. This was investigated by a team of geoscientists from ONGC. The analysis of the gas reveals that it is "Dry Gas" consisting mainly of methane and carbon dioxide.

[English]

#### **Wages to the Workers**

1472. SHRIMATI GEETA MUKHERJEE: Will the Minister of LABOUR be pleased to state:

(a) whether the workers of United India Periodicals (P) Ltd., and proprietors of Patriot Newspaper and Link News magazine, have not been getting wages/salaries since June, 1996;

(b) if so, the reasons therefor; and

(c) the action taken to ensure that the workers get their wages/salaries regularly?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA): (a) to (c) As per information received from National Capital Territory of Delhi, inspite of efforts by Labour Commissioner's office, the payment of wages to the employees was not made and the management of M/s. United India Periodicals Pvt. Ltd., has been prosecuted on several occasions under Minimum Wages Act, 1948. The employees were also advised to file their dispute of non-payment of wages before the Competent Authority.

#### **Supply of Ayurvedic Medicines Instead of Allopathic in CGHS**

1473. SHRI G. GANGA REDDY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether CGHS dispensaries in Hyderabad-Secunderabad have started given Ayurvedic drugs instead of the prescribed allopathic drugs;

(b) if so, the reasons therefor; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) No, Sir.

(b) and (c) Does not arise.

#### **Dental Disease**

1474. SHRI PRASHUNATH SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether ninety per cent of India's population is suffering from dental problems;

(b) if so, the details thereof and the reasons therefor; and

(c) the steps taken by the Government to prevent this disease?